

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 228 OF 2015 &
IA NO. 374 OF 2015**

Dated: 26th July, 2016

In the matter of :

SardarSarover Narmada Nigam Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent (s)

ORDER

The Court has not assembled today. As agreed by the parties, list the matter on **26.09.2016.**

COURT MASTER